

National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001

No. NGT(PB)/440/RTI/ADMN./2015/624

May 26, 2017

OFFICE ORDER

SUB: DESIGNATION OF CENTRAL PUBLIC INFORMATION OFFICER FOR NATIONAL GREEN TRIBUNAL(BHOPAL & CHENNAI BENCH) UNDER RIGHT TO INFORMATION ACT, 2005-REG.

In partial modification of the earlier orders issued in this regard, following officers are hereby designated as **Central Public Information Officers(CPIOs)** under Section 5 of the Right to Information Act, 2005, for the following Zonal Benches of NGT, as mentioned against each, as under:-

| Sr. No. | Name of the Officer | NGT Bench |
|---------|---|--------------------------------|
| 1. | Mr. Dilip Kumar Patnaik, Assistant Registrar, NGT, SZB, Chennai | Southern Zone Bench at Chennai |
| 2. | Mr. Neeraj Kumar Shamra, Section Officer, NGT,CZB, Bhopal | Central Zone Bench at Bhopal |

This issues with the approval of Competent Authority.

(Mukesh Kumar Gupta)
Registrar General

REC. AVN 97

26 MAY 2017

To

- (i) Mr. Dilip Kumar Patnaik, Assistant Registrar
Through Ld. Registrar, NGT, SZB, Chennai
- (ii) Mr. Neeraj Kumar Shamra, Section Officer
Through Ld. Registrar, NGT, CZB, Bhopal

Copy to :-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. The Joint Secretary, Ministry of Environment, Forests & Climate Change, New Delhi.
4. The Pay & Account Officer, Ministry of Environment, Forests & Climate Change, New Delhi.
5. Ld. Registrars, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata
6. Ld. Deputy Registrar, NGT(PB)